

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2003/ 592 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Poddar
District & Sessions Judge,
Sivasagar.

Dated Guwahati, the 23rd January, 2018.

Sub:- **Casual Leave with headquarter leave permission.**

Ref:- Your letter No. DJSV/HA/II/2001/286 dtd. 17.01.2018.

Sir,

With reference to the above, I am directed to inform you that you have been granted Casual Leave on 20.01.2018 along with head quarter leave permission w.e.f. the evening of 19.01.2018 till the evening of 23.01.2018, as prayed for.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

Aruliga
23/01/18